

constituency will be enlarged to include all types of teachers, not secondary school teachers only but college teachers and primary school teachers also? Why is the primary teachers' community excluded from voting in the teachers' constituency?

SHRI H. R. GOKHALE: Sir, the representation was received by the Prime Minister and was sent on to my Ministry in 1968. That representation only spoke of giving voting rights. That is why the first answer which I gave was "No, Sir", because the question was whether any representation in the Council was sought. But I thought they really intended that, although they mentioned "voting right" and, therefore, I gave the other answer also. Now, under the Constitution as at present, representation is given to the graduates as well as to teachers at the secondary or post-secondary level. Now the whole question is whether at all levels it should be given or not. I cannot say anything more than what I have said because the Government have not decided on the matter.

SHRI V. B. RAJU: Is the hon. Minister aware that this particular privilege for the teachers or the facility to get seats in the Legislative Council has involved the teachers' community in power politics and the educational institutions are thereby affected? If so, will the Minister think about it and examine whether this provision has to be deleted?

MR. CHAIRMAN: A good suggestion.

SHRI H. R. GOKHALE: I am aware of it and, in fact, that is one aspect which is very much borne in mind while considering this matter.

श्री श्यामलाल दादव : मैं माननीय मंत्री जी से, अभी जो बात उन्होंने कही उसके संदर्भ में, जानना चाहता हूँ कि क्या उन्हें विदित है कि राज्यों में ये सेकेण्डरी स्कूल और हायर सेकेण्डरी स्कूल के जो

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अध्यापक हैं, ये सीधे सरकारी खजाने से वेतन पाते हैं और बहुत से स्कूलों का मैनेजमेंट भी सरकार के हाथों में है। प्राइमरी स्कूल, पूरे के पूरे राज्य सरकार के हाथ में चले गए हैं और एक तरह से ये लोग राज्य के कर्मचारी हो गए हैं, ऐसी स्थिति में उनको अथ सरकारी कर्मचारियों की भाँति क्यों न विधान परिषदों में प्रतिनिधित्व अलग से न दिया जाए—इस पर पुनर्विचार करेंगे कि इनको प्रतिनिधित्व नहीं दिया जाए ?

श्री एच० आर० गोखले : यह सूचना है; इस पर सोचेंगे।

SHRI B. N. BANERJEE: Sir, this question says "why not give representation to the primary school teachers in the Legislative Council on the same lines as the graduates". But is it not a fact that the hon. Minister has received representations or suggestions from other quarters that even the representation to the graduate teachers in the Legislative Council should be done away with in view of the point made by Shri V. B. Raju in his question?

SHRI H. R. GOKHALE: Yes, Sir. Representations both for and against have been received.

MR. CHAIRMAN: Next question.

Complete Take-over of Hindustan Petroleum Corporation Limited

*132. **SHRI BIR CHANDRA DEB BURMAN:**
SHRI LAKSHMANA MAHA- PATRO:

Will the Minister of PETROLEUM be pleased to state:

(a) whether there is any proposal under Government's consideration to take-over the remaining equity holdings of the U.S. Company Exxon in

†The question was actually asked on the floor of the House by Shri Bir Chandra Deb Burman.

the Hindustan Petroleum Corporation Limited; and

(b) if so, what are the details in this regard?

THE MINISTER OF PETROLEUM (SHRI KESHAV DEO MALAVIYA):

(a) Yes, Sir.

(b) It is not in public interest to divulge the details.

*133. [The questioner (Shri Om Prakash Tyagi) was absent. For answer vide col. 37 infra]

*134. [The questioner (Shrimati Saroj Khaparde) was absent. For answer vide col. 38. infra]

Re-structuring of the financial set up of the Railways

*135. SHRI KHURSHED ALAM KHAN:†

SHRI JAGDISH JOSHI:

SHRI IBRAHIM KALANIYA:

SHRIMATI SAROJ KAPARDE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to restructure the financial set up of the Railways; and

(b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHAMMAD SHAFI QURESHI):

(a) No, Sir.

(b) Does not arise.

SHRI KHURSHED ALAM KHAN: Sir, apparently it seems that the financial structure of the Railways is as outmoded as some of the locomotives on the North-Eastern Railway or the furniture provided in the rest-rooms or waiting-rooms of the North-Eastern

†The question was actually asked on the floor of the House by Shri Khurshed Alam Khan.

Railway. So, may I know from the hon. Minister whether, in view of the financial results of the Railways and the capacity of the Railways to pay back the dividend and the interest, is it not necessary to have fresh look at the whole question and take a view which will be more realistic?

SHRI MOHAMMAD SHAFI QURESHI: Sir, the financial position of the Railways has been under examination by the successive Railway Convention Committees and various reliefs have been suggested by the Committee from time to time, and the administration has been accepting their recommendations. I do not agree with the hon. Member when he says that the financial system of the Railways is outmoded. In any case, we have formed an experts group consisting of the Additional Member (Finance), Railway Board a Joint Secretary of the Ministry of Finance and the Adviser of the Transport and Communications Division Planning Commission, to go into whole gamut of the financial structure of the Railways.

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Introduction of a Fast Passenger train between New Delhi and Puri

*122. SHRI BHAIRAB CHANDRA MAHANTI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to run a fast passenger train between New Delhi and Puri via Asansol, Kharagpur and Cuttack in view of the over crowding in the Utkal Express; and

(b) if so, by when the new train is likely to be introduced?